

[Sh. K.C. Lenka]

MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I beg to lay on the Table—

- (1) A copy of the Multi-State Co-operative Societies (Registration, Membership, Direction and Management, Settlement of Disputes, Appeals and Revisions) amendment Rules, 1992 (Hindi and English versions) published in Notification NO. G.S.R. 313(E) in Gazette of India dated the 9th March, 1992 under sub-section (3) of section 109 of the Multi-state Cooperative Societies Act, 1984. [Placed in Library. See No. L.T- 1730/92]
- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
  - (i) Review by the Government on the working of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1981-82.
  - (ii) Annual Report of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1981-82 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. L.T- 1731/92]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1990-91

along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Horticulture Board, Gurgaon. for the year 1990-91.
- (iii) A statement (Hindi and English versions) showing the progress of preparation of Annual Report of the Board for the year 1990-91.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. L.T- 1732/92]

**Report of the Comptroller and Auditor general of India for 1991 (No. 4 of 1991) Union Government (Commercial) - HMT(International) Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARMANGALAM) (On behalf of Shri P.K. Thungon): Sir, I beg to lay on the Table—a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1991 (No. 4 of 1991)—Union Government (Commercial)—HMT (International) Limited under article 151

(1) of the Constitution. [Placed in Library. See No. L.T- 1733/g2]

13.35 1/2 hrs.

PETITION RE. FINANCE BILL, 1992

[English]

SHRI RAM KAPSE (Thane): Sir, I beg to present a petition signed by Shri Sudhir Anant Barwe, Thane (Maharashtra) and oth-